Baden-Wurttembergische Bank Aktiengesellschaft, Bank of Baroda, London, Bank of India, Jersey, Bank of India, London, Bayerische Vereinsbank AG, Berliner Bank Aktiengesellschaft. The Fuji Bank Limited, Singapore, Indian Bank, Singapore, Natexis Banque, Singapore, SBI European Bank PLC, London, Skandinaviska Enskilda Banken AB (Publ), State Bank of India, London, United Taiwan Bank S.A. Brussels.

(c) The sanctions were imposed while the syndication for the loan was in progress. Inspite of this, syndication was successfully closed at the original price and other terms & conditions agreed with the Lead Arranger.

[Translation]

Foreign Assistance for Environmental Projects

- 4815. SHRI AJIT JOGI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) the amount of foreign assistance received for environmental projects during 1997 and 1998;
- (b) the names of the projects on which the said foreign assistance has been provided and spent, Statewise:
- (c) the amount of assistance provided to Madhya Pradesh and other States out of the said assistance during the said period;
- (d) where the amount provided has been utilized; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (e): The information is being collected and will be laid on the Table of the House.

[Enalish]

Forest Land for industrial use in Maharashtra

- 4816. SHRIMATI RANI CHITRALEKHA BHONSLE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Government of Maharashtra has requested the Union Government to release the forest land for industrial use:
 - (b) if so, the details thereof;
- (c) whether any guidelines/norms have been laid down in regard thereto;
 - (d) if so, the details thereof; and
- (e) the details of the forest land converted and allotted for the industrial use during the last three years in the State?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b): Yes, Sir. The details of proposals received by this Ministry from Government of Maharashtra during last three years regarding release of forest land for industrial use is enclosed in statement-I.

- (c) and (d): The Ministry has issued the detailed guidelines for processing of proposals under the Forest (Cons.) Act, 1980. These guidelines define procedure for giving clearance to diversion of forests for different type of non-forestry activities.
- (e) The details of the forest land approved for diversion for the industrial use in Maharashtra during last three years is given in statement-II enclosed.

Statement I

. No.	Name of the Project	Forest area proposed for diversion (ha.)
1	2	. 3
1.	Construction of Transmission-Cum-Receiving Tower Complex to Birla AT & T Communication Ltd., in Raigad & Pune district.	0.248
2.	Laying of Surface pipeline for the purpose of drawing sea water for Shrimp Seed Corpn. in Raigad district.	0.0038

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1	2		3
3.	Laying of National Gas Twin pipeline from RCF, Thal to Usar in Raigad district.		0.867
4.	construction of Wind Ene Plant. The Tata Electric (Bombay in Pune District.		1.285
5.	Construction of Dindora E Weir in Wardha and Cha		95.81
		Statement II	
S. No.	Name of the	Project	Forest area approved/ approved in principle for diversion (ha.)
1.	Construction of Steel Pla Steel Industries Ltd., in V	•	45.75
2.	Development of Butibori in Nagpur district.	industrial Area	19.52
3.	Construction of transmiss Tower complex to Birla A Ltd., in Raigad and Pund	AT&T Communication	0.248
4.	Laying petroleum product Bombay to Manamad.	s pipeline from	18.77
5.	Laying of surface pipeline of drawing sea water for Corporation in Raighad of	Shrimp Seed	0.0038
6.	Laying of National Gas RCF, Thal to Usar in Re	• •	0.867
7.	Construction of Wind En- Plant—The Tata Electric Bombay in Pune district.		1.285
8.	Ash Sluicing Scheme Str B.T.P.S. in Jalgaon distri		. 115.00